

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.Ind- 3602/9/HDB/2017
NAME OF THE COMPANY	Bartronics Global Solutions Ltd
NAME OF THE PETITIONER(S)	Altura Consulting Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			,
	*		7

None appears, and also objections have not been complied with. Post the case on 26.10.2017

Member (Technical)

Member (Judicial)